

Statement-I

(Rs. in crores)

TAX-HEAD	1995-96	1996-97	1997-98
Customs	155.36	162.56	288.44
Central Excise	3155.67	3754.81	5908.20
Income Tax	16536.00	18152.00	21168.00
Corporation Tax	12434.00	15433.00	20062.00
Wealth Tax	951.00	887.00	928.00
Gift Tax	52.00	61.00	90.00
Expenditure Tax	8.00	6.00	5.00
Interest Tax	874.00	898.00	1028.00

Statement-II

TAX-HEAD	YEAR	NO. OF CASES	AMOUNT INVOLVED (Rs. in crores)
Customs	1996-97	155	10.53
	1997-98	104	14.63
	1998-99	139	261.41
Central Excise	1996-97	6976	2065.08
	1997-98	6793	2205.34
	1998-99	6663	2314.04
Direct Taxes	as on 31.3.96	62460	This information is not maintained.
	as on 31.3.97	63086	
	as on 31.3.98	62184	

*[English]***Appointment in Oriental Insurance Company**

2711. SHRI MANIKRAO HODLYA GAVIT Will the Minister of FINANCE be pleased to state :

(a) the total number of appointments made in each cadre in the Oriental Insurance Company Limited during the last three years, year-wise and State-wise;

(b) the number of candidates belonging to SCs/STs in the above appointments in each cadre, State-wise and year-wise; and

(c) the number of posts reserved for SCs/STs are still lying vacant and the time by which the said posts are likely to be filled up ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (c); The

information is being collected and shall be laid on the Table of the House.

*[Translation]***Import of Vanaspati Oil from Nepal**

2712. SHRI C.D. GAMIT : Will the Minister of COMMERCE be pleased to state :

(a) whether the free import of Vanaspati from Nepal is demolishing hydrogenated vegetable oil industry in India;

(b) if so, the details thereof alongwith the percentage of capacity utilisation of industry during the last three years;

(c) whether the Government propose to put Vanaspati on the Negative trade list to save the domestic vegetable oil industry; and

(d) if not, the reasons therefor ?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE) : (a) to (d) The concern of the Indian vegetable industry located in the Eastern and North-Eastern States on account of duty free import of vegetable oil from Nepal under the Indo-Nepal Treaty of Trade has been taken up with His Majesty's Government of Nepal as provided under the Treaty. As a result, they have informed that they have raised the export duty on export of vanaspati oil to India from 0.5% to 3%, and have stopped issuing further licenses to new vanaspati manufacturing units and expansion of the existing units. The percentage capacity utilization of the industry during the last three oil years (November-October) has been as below:

Oil Year	Capacity Utilization
1995-96	37%
1996-97	36%
1997-98	30%

*[English]***Women Workers in CIL**

2713. SHRI AJIT JOGI : Will the Minister of COAL be pleased to state :

(a) the number of women working in all the subsidiary companies of Coal India Limited subsidiary-wise;

(b) the amount of wages or salary being paid to the women working in these coal companies separately; and

(c) the effective and concrete steps taken by the Government to improve the plight of women working in Coal India Limited?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) The number of women